

Government of Jammu and Kashmir
Department of law, Justice and parliamentary Affairs
Civil Secretariat, Srinagar/Jammu

Subject:- Up-gradation of the post of Secretary, J&K, Legislative Assembly to the level of Secretary General.

Reference: Cabinet Decision No. 43/4/2017 dated 28-04-2017.

Government Order No. **1735** -LD(PAB) of 2017.
Dated : **28-04** - 2017.

Sanction is hereby accorded to the Up-gradation of the post of Secretary, J&K Legislative Assembly as Secretary General in the Pay Band of Rs. (37400-67000) with Grade Pay of Rs. 10000/- subject to the condition that the post shall revert back to its original position immediately once the present incumbent vacates the post.

This issues with the concurrence of the Finance Department conveyed vide U.O. No. A/6/2003/871 dated 30-01-2017.


By order of the Government of Jammu and Kashmir

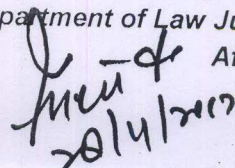
No: - LD (PAB) 2016/35-Secy. Genl.

Dated:- **28-04** - 2017.

Copy to the:-

1. Principal Secretary to the Hon'ble Governor for information.
2. Principal Secretary to the Hon'ble Chief Minister for information.
3. Commr/Secretary to Government, General Administration Department.
4. Commr/Secretary to Government, Finance Department.
5. Secretary General, J&K Legislative Assembly for information.
6. OSD to the Hon'ble Minister for Parliamentary Affairs for information.
7. Private Secretary to the Chief Secretary for information.
8. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
9. Government order file.
10. File concerned.


(Ab. Majid Bhat)
Secretary to Government
Department of Law Justice and Parliamentary
Affairs


28/4/2017